

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 3

IN THE MATTER OF:
Ramdhari Mal Raj Kumar

CP (IB) No. 18/Chd/Hry/2019
...Petitioner-Operational Creditor

Versus

Ramprastha Promoters & Developers Pvt. Ltd. ...**Respondent-Corporate Debtor**

Under Section: 9, IBC 2016

Order delivered on 22.04.2024

CORAM:
SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Abhishek Grover with Mr. Parveen Kumar Aggarwal, Advocates.

For the Respondent : Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni, Advocate with Ms. Swati Vashisht, PCA.

ORDER

Counsel for the petitioner-Operational Creditor is present as well counsel for the respondent-Corporate Debtor. The matter is at the stage of arguments, since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 15.05.2024.

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)